

(d) the reaction of the Government on each of their demands?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) Negotiations for wage revision are in progress between the employees' associations and the managements of the insurance companies in the insurance sector; and between the employees' associations of the banks and the Indiar. Banks' Association in the banking sector. The proposals will come before the Government only when they are finalised.

193-94

**Recruitment in Public Financial Institutions**

1589. PROF. JOGENDRA KAWADE : Will the Minister of FINANCE be pleased to state:

(a) whether the Public Sector Banks and Financial Institutions viz. Industrial Development Bank of India (IDBI), Industrial Finance Corporation of India (IFCI) and Industrial Credit and Investment Corporation of India (ICICI) have been recruiting management trainees in officer cadre by way of campus recruitment from few institutes instead through open advertisement in National Newspapers;

(b) if so, the details thereof and the reasons therefor; and

(c) the remedial steps taken in this regards?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Yes, Sir. Public sector banks which fulfill the criteria of autonomy and the financial institutions like the IDBI, IFCI, ICICI have been recruiting management trainees to built up specialisation in executive cadre by way of campus recruitment from reputed institutions. Campus recruitment is a normal procedure adopted by the financial institutions both in the private as well as public sector. The selection

is made on merit, usually through a system of interviews held by a selection Committee. The public sector banks fulfilling the autonomy criteria like profitability etc. are authorised to fill upto 30 per cent vacancies of probationary officers earmarked for direct recruitment, by way of campus recruitment from recognised management and other professional institutions. The procedure followed for such recruitment is clear and transparent and the policy in this regard is to be approved by the Board of Directors of the Bank.

(c) Does not arise.

194-95

**KVIC Programmes in Meghalaya**

1590. SHRI P.R. KYNDIAH : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Khadi and Village Industries Commission (KVIC) programmes are accessible to weaker sections of the society, tribals and rural artisans;

(b) the number of such projects are running under KVIC schemes in Meghalaya and the quantum of assistance disbursed during the last two years; and

(c) the status of National Programme of Bee keeping to generate employment opportunities in rural areas and the allocation of funds for Meghalaya under this scheme?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Yes, Sir.

(b) In the State of Meghalaya, 34 projects under Margin Money Scheme amounting to Rs. 99.65 lakhs have been sanctioned. Out of this, margin money amount of Rs. 29.91 lakhs has been disbursed. Under Margin Money Scheme, KVIC has permitted State Khadi and Village Industries Board to sanction projects upto Rs. 25 lakhs. The Meghalaya State Khadi and Village Industries Board has disbursed Rs. 148.08 lakhs during 1995-96 and Rs. 338.85 lakhs during 1996-97 under Consortium Bank Credit.

(c) Under the National Programme of Beekeeping, 74 institutions have been identified for implementing the programme. There are no directly aided institutions under

Bee keeping in Meghalaya State. The year-wise allocation of funds in favour of Meghalaya State KVIB for the past three years is shown as under:—

(Rs. in lakhs)

Year	Margin Money	Loan		Grand Total
		C.E.	W.C.	
1996-97	6.08	7.23	11.17	24.48
1997-98	3.97	6.79	1.81	12.57
1998-99	3.97	6.79	1.81	12.57

[Translation]

*Industrial Schemes*

195-96

Revival of HEC, Bihar

1591. SHRI RAGHUVANSH PRASAD SINGH : Will the Minister of INDUSTRY be pleased to state:

(a) whether any package has been prepared for the revival of Hindustan Engineering Corporation, Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) and (b) Yes, Sir. A Rehabilitation Scheme has been sanctioned by BIFR on 26.8.1996. The salient features of the Scheme are indicated in the statement attached.

(c) Does not arise.

#### **Statement**

On 26.8.1996, the BIFR sanctioned a rehabilitation scheme of HEC. The rehabilitation scheme envisages following reliefs and concessions from Government of India:—

1. To convert plan loan aggregating Rs. 99.41 crore as on 31.3.1995 into equity at par.
2. To waive counter guarantee fee aggregating Rs. 18.60 crore as on 31.3.1995.

3. To provide equity of Rs. 83 crores in a phased manner and to meet the capital expenditure.

4. To provide Rs. 105.61 crores in a phased manner to meet the cash losses, payment to pressing creditors, payment of statutory liabilities etc.

5. To waive interest on plan loan and non-plan loan amounting to Rs. 272 crores as on 31.3.1996.

6. To treat non-plan loan of Rs. 168.50 crores as interest free loan for 7 years with no repayment during this period.

7. To treat non-plan loan of Rs. 20.50 crores for VRS as grant to be funded out of NRF.

8. To provide Rs. 63.92 crores as interest free loan to meet the Soviet Liability of Rs. 63.92 crores by 2000 A.D. without repayment during that period.

9. To guarantee the working capital facilities from the Bank without charging any guarantee fee/ commission.

10. To provide operational independence in respect of appointment of consultants/liaison agents for marketing efforts and pre-tender tie-ups and in recruitment of necessary categories of personnel.

2. Major portion of the above reliefs and concessions has been provided to the company. The revival plan at present is under implementation. 196-202

#### **Investment in Industrial Sector**

1592. SHRI RAMESHWAR PATIDAR :  
SHRI RAVINDRA KUMAR PANDEY :  
SHRI RAJO SINGH :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the investment made in the industrial sector in the country is not balanced/equal;

(b) if so, the details thereof, State-wise;

(c) the reasons for imbalance;

(d) whether Madhya Pradesh, Orissa and Bihar are the most backward States from the view of industrial development and investment;